

19/5 S. Mallik
S. L. Kumar
S. N. Desh
B. B. Patnaik

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 402 1995

Pravayar Behere Applicant(s)

versus
Union of India Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	21-7-95	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">S Registrar</p> <p>Heard Shri Sidheswar Mallik, learned counsel for the applicant. It is seen that the applicant submitted a representation on 23.6.1995 to Respondent No.2 making certain request for his posting. According to the applicant, the same has not been disposed of so far.</p> <p>This O.A. is disposed of with the direction that the representation submitted by the applicant to the Secretary to Government of Orissa, Forest & Environment Department, on 23.6.1995 (Annexure-2) be disposed of within two weeks from today, if not already disposed of. The operation of Annexure-3 is stayed until the date of disposal of the representation.</p> <p style="text-align: right;">S for Member & Stay 21/7/95</p> <p style="text-align: right;">B Bench</p> <p style="text-align: center;">MEMBER (ADMN.)</p> <p style="text-align: center;">MEMBER (JUDL.)</p>	<p>9. P. O. of the O.A. is filed.</p> <p>By 21/7/95</p> <p>In this application of the applicant has challenged the order of transfer.</p> <p>For Registration</p> <p style="text-align: right;">S 21/7/95 Bench 21-07-95</p>